

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 108
CP No. (IB)- 76/9/JPR/2021
Under Section 9 of IBC, 2016

In the matter of:

Bansal Trading Company

...Operational Creditor

Versus

M/s SKCC Personal Care Pvt. Ltd.

...Corporate Debtor

**Coram: HON'BLE MR. HARNAM SINGH THAKUR, JUDICIAL MEMBER
HON'BLE MR. PRASANTA KUMAR MOHANTY, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Operational Creditor : Sanyam Jain, Adv.
For the Corporate Debtor : None-appeared

ORDER

Heard Mr. Sanyam Jain, Adv. appearing on behalf of the Petitioner/
Operational Creditor. No one appears on behalf of the Respondent/ Corporate
Debtor. Due to constitution of special Bench, matter is adjourned to 07.12.2022.

Sd-

(Prasanta Kumar Mohanty)
Technical Member

Sd-

(Harnam Singh Thakur)
Judicial Member

November 21, 2022